

COURT NO. 6
THE HONOURABLE SRI JUSTICE NINALA JAYASURYA
THE HONOURABLE SRI JUSTICE T.C.D.SEKHAR

To be Heard on Tuesday The 21st day of July 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS</u>					
1	WP/16633/2023 IA 1/2023 Direction Petition	MOGILIPUVVU SURESH Vs THE HIGH COURT OF ANDHRA PRADESH	THANDAVA YOGESH	D V SASIDHAR GP FOR SERVICES I	PRAKASAM
2	WP/1117/2026 IA 1/2026 Direction Petition	DAVALA ANANDA RAO Vs THE STATE OF ANDHRA PRADESH	T DIWAKAR REDDY	GP FOR SERVICES I	SRIKAKULAM
3	WP/1919/2026 IA 1/2026 Stay Petition	M/S. VIJAYAWADA TILES AND SANITARY Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR COMMERCIAL TAX	KRISHNA
<u>FOR ADMISSION</u>					
4	WP/19767/2026 IA 1/2026 Stay Petition	M/S. KRUPA RURAL DEVELOPMENT SOCIETY Vs THE COMMISSIONER OF CENTRAL TAX	THOKA DEVA DEEPAK ANIRUDH YADAV	GP FOR COMMERCIAL TAX	GUNTUR
5	WP/19787/2026 IA 1/2026 Direction Petition IA 2/2026 Dispense with Petition	M/S.SRI MAHALAKSHMI FURNITURE Vs THE STATE OF ANDHRA PRADESH	PADALA VENKATA SRIRAM REDDY	GP FOR COMMERCIAL TAX	KURNOOL
6	WP/19793/2026 IA 1/2026 Stay Petition	M/S. VARASIDHI VINAYAKA CONSTRUCTIONS Vs THE ASSISTANT COMMISSIONER(STATE TAXES)	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
7	WP/19810/2026 IA 1/2026 Condone Delay in Rep IA 2/2026 Stay Petition	THE MUNICIPAL CORPORATION ONGOLE Vs THE ADDITIONAL COMMISSIONER OF CENTRAL TAX	K.RAGHAVENDER REDDY		PRAKASAM
8	WP/19823/2026 IA 1/2026 Direction Petition	SREE DHARANI CONSTRUCTION (NOW CLOSED) Vs THE ASSISTANT COMMISSIONER ST CHITTOOR II CIRCLE	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	CHITTOOR
9	WP/19843/2026 IA 1/2026 Direction Petition	SRI. M.CHANDRA SEKHAR Vs THE UNION OF INDIA	M CHINNAPA REDDY	GP FOR TRANSPORT	KRISHNA
10	WP/19844/2026 IA 1/2026 Stay Petition	AJAY KUMAR NUTHAKKI Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)-1	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	KRISHNA
11	WP/19882/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	TATA CAPITAL HOUSING FINANCE LIMITED Vs THE STATE OF ANDHRA PRADESH	V MURALI MANOHAR	GP FOR COMMERCIAL TAX	PRAKASAM

12	WP/19894/2026 IA 1/2026 Direction Petition	KAILA SATISH KUMAR Vs THE STATE OF ANDHRA PRADESH	KOTHA NAGA SURYA RAO	GP FOR COMMERCIAL TAX	WEST GODAVARI
13	WP/19903/2026 IA 1/2026 Stay Petition	MYTRAH ENERGY(INDIA) PRIVATE LIMITED Vs THE DEPUTY COMMISSIONER OF STATE TAXES(INT)	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	KURNOOL
14	WP/19906/2026 IA 1/2026 Suspension Petition	P.V.NARAYANA SWAMY Vs THE ASSISTANT COMMISSIONER ST	SHAIK JEELANI BASHA		ANANTAPUR
15	WP/19916/2026 IA 1/2026 Suspension Petition	SAI RAM ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR COMMERCIAL TAX	KRISHNA
16	WP/19920/2026 IA 1/2026 Stay Petition	LEGEND TECHNOLOGIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	B KRISHNA REDDY	GP FOR COMMERCIAL TAX	GUNTUR

SPECIALLY MENTIONED CASES

17	WP/34711/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition WP/34825/2025	SRI RAMACHANDRAIAH GRANITES Vs THE DEPUTY ASSISTANT COMMISSIONER	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	PRAKASAM
18	WP/34825/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S. SRI RAMACHANDRAIAH GRANITES Vs THE DEPUTY ASSISTANT COMMISSIONER (STATE TAX)	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	PRAKASAM

ADMISSION (FACELESS BATCH)

19	WP/9069/2025 IA 1/2025 Stay Petition IA 1/2026 Direction Petition WP/737/2026 WP/1023/2026 WP/1074/2026 WP/1082/2026 WP/1092/2026 WP/1196/2026 WP/1205/2026 WP/1218/2026 WP/1424/2026 WP/1440/2026 WP/1482/2026 WP/1535/2026 WP/2571/2026 WP/2901/2026 WP/3020/2026 WP/3120/2026 WP/3122/2026 WP/3171/2026 WP/3249/2026 WP/3260/2026 WP/3409/2026 WP/3455/2026 WP/3485/2026 WP/3527/2026 WP/3617/2026 WP/3682/2026 WP/3713/2026 WP/3722/2026 WP/3758/2026 WP/3761/2026 WP/3768/2026 WP/3769/2026 WP/3777/2026 WP/3784/2026	SMT. MANJULA RAVI Vs THE INCOME TAX OFFICER	M V J K KUMAR	Y N VIVEKANANDA	CHITTOOR
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WP/3786/2026
 WP/3787/2026
 WP/3852/2026
 WP/3880/2026
 WP/3922/2026
 WP/3943/2026
 WP/3949/2026
 WP/4000/2026
 WP/4205/2026
 WP/4218/2026
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 WP/12638/2026
 WP/12678/2026
 WP/12928/2026
 WP/13008/2026
 WP/13407/2026
 WP/16947/2026
 WP/18484/2026
 WP/24803/2025
 WP/27991/2025

20	WP/24803/2025 IA 1/2025 Stay Petition	RAMU KALIPINDI Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA	ANUP KOUSHIK KARAVADI	WEST GODAVARI
21	WP/27991/2025 IA 1/2025 Stay Petition	RAVI SALADI Vs THE NATIONAL FACELESS ASSESSMENT CENTER	AVANIJA INUGANTI	ANUP KOUSHIK KARAVADI	EAST GODAVARI
22	WP/737/2026 IA 1/2026 Stay Petition	KAMBALA GUNNAMMA Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM
23	WP/1023/2026 IA 1/2026 Stay Petition	SIMHADRI INDUSTRIES Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	VIZIANAGARAM
24	WP/1074/2026 IA 1/2026 Stay Petition	M/S SREE GOPAL AGENCIES Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	EAST GODAVARI
25	WP/1082/2026 IA 1/2026 Stay Petition	N R ASSOCIATES Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM

26	WP/1092/2026 IA 1/2026 Suspension Petition IA 2/2026 Amendment Petition	SATYANARAYANA MUPPARAJU Vs THE UNION OF INDIA	JYOTHI RATNA ANUMOLU	ANUP KOUSHIK KARAVADI	EAST GODAVARI
27	WP/1196/2026 IA 1/2026 Stay Petition	M/S. SREE GOPAL AGENCIES Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	EAST GODAVARI
28	WP/1205/2026 IA 1/2026 Stay Petition	NEKKALLU PACS LTD Vs NATIONAL FACELESS ASSESSMENT CENTRE DELHI	G V N HARI	Y N VIVEKANANDA	GUNTUR
29	WP/1218/2026 IA 1/2026 Stay Petition	KARROTHU SATYANARAYANA Vs NATIONAL FACELESS ASSESSMENT CENTRE DELHI	G V N HARI	ANUP KOUSHIK KARAVADI	VIZIANAGARAM
30	WP/1424/2026 IA 1/2026 Stay Petition	ANJANEYULU VARA PRASAD CHELLABOINA Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	WEST GODAVARI
31	WP/1440/2026 IA 1/2026 Stay Petition	THE MRUTYUNJAYA LARGE SIZE CO OPERATIVE CREDIT SOCIETY LIMITED Vs NATIONAL FACELESS ASSESSMENT CENTRE DELHI	G V N HARI	ANUP KOUSHIK KARAVADI	WEST GODAVARI
32	WP/1482/2026 IA 1/2026 Stay Petition	PANDURI ANAND KUMAR Vs NATIONAL FACELESS ASSESSMENT CENTRE DELHI	G V N HARI	ANUP KOUSHIK KARAVADI	WEST GODAVARI
33	WP/1535/2026 IA 1/2026 Stay Petition	POLAMURU PACS LTD Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	WEST GODAVARI
34	WP/2571/2026 IA 1/2026 Stay Petition	MAGANTI JITENDRA DAS Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM
35	WP/2901/2026 IA 1/2026 Stay Petition	KONAGALLA RATNA SATYA LAKSHMI NIRMALA Vs NATIONAL FACELESS ASSESSMENT CENTRE DELHI	G V N HARI	ANUP KOUSHIK KARAVADI	EAST GODAVARI
36	WP/3020/2026 IA 1/2026 Stay Petition	DHARMARAO KALLURI Vs THE UNION OF INDIA	T PRADYOTH	ANUP KOUSHIK KARAVADI	SRIKAKULAM
37	WP/3120/2026 IA 1/2026 Stay Petition	GOGULA SATISH Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	VIZIANAGARAM
38	WP/3122/2026 IA 1/2026 Stay Petition	KOPPARTHI HEMA GIRI (HUF) Vs THE INCOME-TAX OFFICER	C SANJEEVA RAO	ANUP KOUSHIK KARAVADI	WEST GODAVARI
39	WP/3171/2026 IA 1/2026	KOTTE SURESH Vs	G V N HARI	Y N VIVEKANANDA	GUNTUR

	Stay Petition IA 2/2026 Amendment Petition	NATIONAL FACELESS ASSESSMENT CENTRE			
40	WP/3249/2026 IA 1/2026 Stay Petition IA 2/2026 Amendment Petition	SEELANKI MOAHANA RAO Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	VIZIANAGARAM
41	WP/3260/2026 IA 1/2026 Stay Petition	DOVARI VANITHA Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	EAST GODAVARI
42	WP/3409/2026 IA 1/2026 Stay Petition IA 2/2026 Amendment Petition	KANAKAM SUNITHA Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	SRIKAKULAM
43	WP/3455/2026 IA 1/2026 Stay Petition	THE GUNTUR DIST TOBACCO GROWERS AND CURER SCOOP MARKETING SOCIETY LIMITED Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	Y N VIVEKANANDA	PRAKASAM
44	WP/3485/2026 IA 1/2026 Stay Petition	SIVA NAGA PARVATHI SRIRAM Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	ANUP KOUSHIK KARAVADI	WEST GODAVARI
45	WP/3527/2026 IA 1/2026 Stay Petition	SRIVATSAVAYI RAVI KUMAR VARMA Vs ASSESSMENT UNIT	C SANJEEVA RAO	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM
46	WP/3617/2026 IA 1/2026 Stay Petition	VADDADI PRIMARY AGRICULTURAL COOPERATIVA SOCIETY LIMITED Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM
47	WP/3682/2026 IA 1/2026 Stay Petition	THE GUNTUR DIST TOBACCO GROWERS AND CURER SCOOP MARKETING SOCIETY LIMITED Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	Y N VIVEKANANDA	PRAKASAM
48	WP/3713/2026 IA 1/2026 Stay Petition	THE GUNTUR DIST TOBACCO GROWERS AND CURER SCOOP MARKETING SOCIETY LIMITED Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	Y N VIVEKANANDA	PRAKASAM
49	WP/3722/2026 IA 1/2026 Stay Petition	MUCHU SRINIVASULU Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	Y N VIVEKANANDA	PRAKASAM
50	WP/3758/2026 IA 1/2026 Stay Petition	KRISHNARAO BANDLAMUDI Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	Y N VIVEKANANDA	PRAKASAM
51	WP/3761/2026 IA 1/2026 Stay Petition	RAM BABU KARICHARLA Vs THE INCOME TAX	P PAVAN KUMAR RAO	ANUP KOUSHIK KARAVADI	WEST GODAVARI

OFFICER

52	WP/3768/2026 IA 1/2026 Stay Petition	JANAREDHANA RAO ACHANTA Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	ANUP KOUSHIK KARAVADI	WEST GODAVARI
53	WP/3769/2026 IA 1/2026 Stay Petition	VENKATA SUBBARAJU KUNAPARAJU Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	ANUP KOUSHIK KARAVADI	WEST GODAVARI
54	WP/3777/2026 IA 1/2026 Stay Petition	MURALI KRISHNA KAMMILI Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	Y N VIVEKANANDA	KRISHNA
55	WP/3784/2026 IA 1/2026 Stay Petition	RANGA RAO NAKKA Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	Y N VIVEKANANDA	KRISHNA
56	WP/3786/2026 IA 1/2026 Stay Petition	KANAKA RAJU YECHTERLA Vs NATIONAL FACELESS ASSESSMENT CENTRE (NFAC)	KADIMISETTY SAI SREENADH	ANUP KOUSHIK KARAVADI	VIZIANAGARAM
57	WP/3787/2026 IA 1/2026 Stay Petition IA 2/2026 Additional Material Petition	KETHIREDDY VENKATA NAGI REDDY Vs UNION OF INDIA	P SRAVAN KUMAR REDDY	Y N VIVEKANANDA	ANANTAPUR
58	WP/3852/2026 IA 1/2026 Stay Petition	ESWARA RAO MADDI Vs NATIONAL FACELESS ASSESSMENT CENTRE (NFAC)	KADIMISETTY SAI SREENADH	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM
59	WP/3880/2026 IA 1/2026 Stay Petition IA 2/2026 Implead Petition IA 3/2026 Amendment Petition	UDDARAJU SUDHEER Vs THE INCOME TAX OFFICER	DUNDU MANMOHAN	ANUP KOUSHIK KARAVADI	WEST GODAVARI
60	WP/3922/2026 IA 1/2026 Stay Petition IA 2/2026 Implead Petition IA 3/2026 Amendment Petition	PINJARI KHADER BASHA Vs THE INCOME TAX OFFICER	DUNDU MANMOHAN	Y N VIVEKANANDA	KRISHNA
61	WP/3943/2026 IA 1/2026 Stay Petition	GANDHI YANAMADALA Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	Y N VIVEKANANDA	KRISHNA
62	WP/3949/2026 IA 1/2026 Stay Petition	VENKATA REDDY ATTUNURI Vs THE INCOME TAX OFFICER	C SANJEEVA RAO	Y N VIVEKANANDA	KRISHNA
63	WP/4000/2026 IA 1/2026 Stay Petition	SMT.PASUPULETI ANJALI DEVI Vs THE PRINCIPAL COMMISSIONER OF INCOME TAX	T VENU GOPAL	Y N VIVEKANANDA	PRAKASAM
64	WP/4205/2026 IA 1/2026	VINOD KUMAR PONNAM Vs	ANIL KUMAR BEZAWADA	Y N VIVEKANANDA	SPS NELLORE

	Stay Petition	THE INCOME TAX OFFICER			
65	WP/4218/2026 IA 1/2026 Stay Petition	SATYANARAYANA PARASA Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	Y N VIVEKANANDA	KRISHNA
66	WP/4221/2026 IA 1/2026 Stay Petition	CHANDRA SEKHAR REDDY THAPUDURTHI Vs THE ASSISTANT COMMISSIONER OF INCOME TAX	A V A SIVA KARTIKEYA	Y N VIVEKANANDA	KURNOOL
67	WP/4233/2026 IA 1/2026 Stay Petition	SATYANARAYANA KANCHARLA Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	Y N VIVEKANANDA	KRISHNA
68	WP/4234/2026 IA 1/2026 Stay Petition	SATHENAPALLI SUBRAMANYAM Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	ANUP KOUSHIK KARAVADI	WEST GODAVARI
69	WP/4253/2026 IA 1/2026 Stay Petition	SATYANARAYANA PARASA Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	ANUP KOUSHIK KARAVADI	EAST GODAVARI
70	WP/4261/2026 IA 1/2026 Stay Petition IA 2/2026 Stay Petition IA 3/2026 Stay Petition IA 4/2026 Stay Petition	VENKATAPANI SIVASAI GANDIKOTA Vs INCOME TAX OFFICER	SRICHARAN TELAPROLU	Y N VIVEKANANDA	SPS NELLORE
71	WP/4290/2026 IA 1/2026 Stay Petition	MR. KUSAM RAGHU Vs THE PRINCIPAL COMMISSIONER OF INCOME TAX	T VENU GOPAL	Y N VIVEKANANDA	GUNTUR
72	WP/4422/2026 IA 1/2026 Stay Petition	VEERA VENKATA SATYANARAYANA YENUGU Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	ANUP KOUSHIK KARAVADI	WEST GODAVARI
73	WP/4467/2026 IA 1/2026 Stay Petition	TIRUMALASETTI KONDALA RAO Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	ANUP KOUSHIK KARAVADI	WEST GODAVARI
74	WP/4539/2026 IA 1/2026 Stay Petition	VYSYARAJU LAKSHMANA RAJU Vs NATIONAL FACELESS ASSESSMENT CENTRE	KADIMISETTY SAI SREENADH	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM
75	WP/4574/2026 IA 1/2026 Suspension Petition	VAVILALA PRIMARY AGRICULTURAL COOPERATIVE CREDIT SOCIETY LTD Vs THE INCOME TAX OFFICER	L CHANDRA OBUL REDDY	Y N VIVEKANANDA	ANANTAPUR
76	WP/4645/2026 IA 1/2026 Stay Petition	M/S. MED UNI SERVICES PRIVATE LIMITED Vs THE COMMISSIONER OF	C SANJEEVA RAO	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM

INCOME TAX

77	WP/5200/2026 IA 1/2026 Stay Petition	SRI ESWARA VEERABADRA BHEEMESWARA SWAMY TEMPLE Vs THE INCOME TAX OFFICER	DUNDU MANMOHAN	Y N VIVEKANANDA	KURNOOL
78	WP/5319/2026 IA 1/2026 Stay Petition	SUBBALAKSHMI KALIDINDI Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA	ANUP KOUSHIK KARAVADI	WEST GODAVARI
79	WP/5951/2026 IA 1/2026 Stay Petition	MODUKURU PACS Vs THE INCOME TAX OFFICER	M/S.EXCELLENTIA LEGAL	Y N VIVEKANANDA	GUNTUR
80	WP/6021/2026 IA 1/2026 Stay Petition	SHRI. SUNIL KUMAR REDDY GANAPAM Vs THE INCOME TAX OFFICER	ANIL KUMAR BEZAWADA	Y N VIVEKANANDA	GUNTUR
81	WP/6048/2026 IA 1/2026 Stay Petition	MR. SRUJAN BABU POLAVARAPU Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA	Y N VIVEKANANDA	PRAKASAM
82	WP/6049/2026 IA 1/2026 Stay Petition	MED UNI SERVICES PVT LTD Vs THE COMMISSIONER OF INCOME TAX	C SANJEEVA RAO	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM
83	WP/7421/2026 IA 1/2026 Stay Petition IA 2/2026 Suspension Petition	DEVA DILEEP KUMAR Vs UNION OF INDIA	P SRAVAN KUMAR REDDY	Y N VIVEKANANDA	ANANTAPUR
84	WP/7472/2026 IA 1/2026 Stay Petition IA 2/2026 Additional Affidavit	BODANAM VIJAYA BHASKAR YADAV Vs THE INCOME TAX OFFICER	ANIL KUMAR BEZAWADA	Y N VIVEKANANDA	KURNOOL
85	WP/7508/2026 IA 1/2026 Stay Petition	THE ROLUGUNTA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LIMITED Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM
86	WP/7522/2026 IA 1/2026 Stay Petition	THE G K VEEDHI PACS LIMITED Vs THE INCOME TAX OFFICER	P PAVAN KUMAR RAO	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM
87	WP/8174/2026 IA 1/2026 Stay Petition	AJAYKUMAR UPPALAPATI Vs INCOME TAX OFFICER	P PAVAN KUMAR RAO	Y N VIVEKANANDA	PRAKASAM
88	WP/8227/2026 IA 1/2026 Stay Petition	RAMISETTY MADHUSUDHANARAO Vs NATIONAL FACELESS ASSESSMENT CENTRE (NFAC)	KADIMISETTY SAI SREENADH	Y N VIVEKANANDA	GUNTUR
89	WP/8273/2026 IA 1/2026 Stay Petition	RAMISETTY MADHUSUDHANARAO Vs NATIONAL FACELESS	KADIMISETTY SAI SREENADH	Y N VIVEKANANDA	GUNTUR

		ASSESSMENT CENTRE (NFAC)			
90	WP/8949/2026 IA 1/2026 Direction Petition	KALYANI TOWNSHIP PRIVATE LIMITED Vs UNION OF INDIA	K RAVINDRA NATH TAGORE	Y N VIVEKANANDA	KRISHNA
91	WP/8951/2026 IA 1/2026 Stay Petition	RAMESH YERRA Vs UNION OF INDIA	K RAVINDRA NATH TAGORE	Y N VIVEKANANDA	KRISHNA
92	WP/8957/2026 IA 1/2026 Stay Petition	PUPPALA VENKATESWARA RAO Vs UNION OF INDIA	K RAVINDRA NATH TAGORE	Y N VIVEKANANDA	KRISHNA
93	WP/9001/2026 IA 1/2026 Stay Petition	KALDEVAKUNTA RAVINDRA REDDY Vs THE INCOME TAX OFFICER	DUNDU MANMOHAN	Y N VIVEKANANDA	KURNOOL
94	WP/9101/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KAMADHENU CHITS Vs INCOME TAX OFFICER	K.P.S. SAILESH REDDY	Y N VIVEKANANDA	GUNTUR
95	WP/10425/2026 IA 1/2026 Stay Petition	THE SALESIAN ANDHRA SOCIETY Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	KRISHNA
96	WP/10794/2026 IA 1/2026 Stay Petition	SIVANAGA VENKATA SRIDHAR KOLLIPARA Vs UNION OF INDIA	B.ABHAY SIDDHANTH MOOTHA	Y N VIVEKANANDA	KRISHNA
97	WP/10892/2026 IA 1/2026 Stay Petition	DOLPHIN FINANCE AND INVESTMENT COMPANY LTD Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI		VISAKHAPATNAM
98	WP/11273/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	KRISHNA PRABHAS AGRO OILS PRIVATE LIMITED Vs THE UNION OF INDIA	JYOTHI RATNA ANUMOLU		EAST GODAVARI
99	WP/11343/2026 IA 1/2026 Stay Petition	MUPPIDI RAMA DEVI Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI		VISAKHAPATNAM
100	WP/11434/2026 IA 1/2026 Stay Petition	SANTOSHI DEVI PUROHIT Vs UNION OF INDIA	PHANI VISWANATH CHALLA		EAST GODAVARI
101	WP/12297/2026 IA 1/2026 Stay Petition	MAROOPOODI MADHU Vs ASSESSMENT UNIT INCOME TAX DEPARTMENT	M V J K KUMAR	Y N VIVEKANANDA	CHITTOOR
102	WP/12638/2026 IA 1/2026 Stay Petition	KONDRAKUNTA BHULAXMI Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	Y N VIVEKANANDA	KRISHNA
103	WP/12678/2026 IA 1/2026 Stay Petition	MUPPIDI RAMA DEVI Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM

104	WP/12928/2026 IA 1/2026 Stay Petition	KONDRAKUNTA BHULAXMI Vs NATIONAL FACELESS ASSESSMENT CENTRE	G V N HARI	Y N VIVEKANANDA	KRISHNA
105	WP/13008/2026 IA 1/2026 Stay Petition	SRI VIJAYA BHASKAR DUVVURU REDDY Vs THE INCOME TAX OFFICER	M V J K KUMAR	Y N VIVEKANANDA	SPS NELLORE
106	WP/13407/2026 IA 1/2026 Stay Petition	VENKATA RAMANA VISHNUMOLAKALA Vs THE ASSISTANT COMMISSIONER OF INCOME TAX	L CHANDRA OBUL REDDY	GP FOR COMMERCIAL TAX Y N VIVEKANANDA	GUNTUR
107	WP/16947/2026 IA 1/2026 Stay Petition	ENDURI RAVINDRA MURTHY Vs THE UNION OF INDIA	MALLAVOLU NIKITHA	Y N VIVEKANANDA	KRISHNA
108	WP/18484/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	MODUKURU PRIMARY AGRICULTURAL Vs THE COMMISSIONER OF INCOME TAX	M/S.EXCELLENTIA LEGAL		GUNTUR

ADMISSION

109	WP/8009/2021 IA 1/2021 Stay Petition IA 1/2022 Vacate Stay Petition WP/5650/2021 WP/22768/2016 WP/42315/2016	M/S. BSCPL INFRASTRUCTURE LIMITED Vs THE DEPUTY COMMERCIAL TAX OFFICER	G NARENDRA CHETTY	ADDL ADVOCATE GENERAL II GP FOR COMMERCIAL TAX (AP)	PRAKASAM
110	WP/22768/2016 IA 1/2016(WPMP 27992/2016) Stay Petition	M/S. BSCLP INFRASTRUCTURE LTD. PRAKASAM DIST Vs COMMERCIAL TAX OFFICER NELLORE DIST & 2 OT	G NARENDRA CHETTY	SHAIK JEELANI BASHA(SPL SC FOR CT- AP)	SPS NELLORE
111	WP/42315/2016 IA 1/2016(WPMP 52170/2016) Stay Petition	M/S. BSCPL INFRASTRUCTURE LIMITED PRAKASAM DIST Vs COMMERCIAL TAX OFFICER NELLORE DIST & 2 OT	G NARENDRA CHETTY	SURIBABU S(SPL SC FOR CT AP) SHAIK JEELANI BASHA(SPL SC FOR CT AP)	PRAKASAM
112	WP/5650/2021 IA 1/2021 Stay Petition IA 1/2022 Vacate Stay Petition	M/S. BSCPL INFRASTRUCTURE LIMITED Vs THE DEPUTY COMMERCIAL TAX OFFICER	G NARENDRA CHETTY	ADDL ADVOCATE GENERAL II GP FOR COMMERCIAL TAX (AP)8	PRAKASAM
113	WP/1642/2024 IA 1/2024 Stay Petition	M/S. BONTALA ALEEM MAH WORKS CONTRACTOR Vs THE COMMISSIONER OF CENTRAL TAX	G NARENDRA CHETTY	Y N VIVEKANANDA Y V ANIL KUMAR (Central Government Counsel)	CHITTOOR
114	WP/29311/2024 IA 1/2024 Suspension Petition	KOLLA SRI DEVI Vs THE STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	GP FOR SERVICES I G VIVEKANAND IA (SR) 22794/26 AND IA (SR) 22796/26 - FOR ORDERS OF THE HON'BLE COURT	PRAKASAM
115	WP/20152/2025 IA 1/2025 Direction Petition IA 2/2025	SIMMANNA REDDY Vs UNION OF INDIA	DR D V RAO	ANUP KOUSHIK KARAVADI	SRIKAKULAM

Vacate Stay Petition

116	WP/20774/2025 IA 1/2025 Suspension Petition WP/6379/2025	M/S.SRI LAKSHMI GANGA BHAVANI TRADERS Vs THE ASSISTANT COMMISSIONER (ST)	SHAIK JEELANI BASHA	P S P SURESH KUMAR	YSR KADAPA
117	WP/6379/2025 IA 1/2025 Suspension Petition	SRI LAKSHMI GANGA BHAVANI TRADERS Vs THE ASSISTANT COMMISSIONER	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	YSR KADAPA
118	WP/23404/2025 IA 1/2025 Suspension Petition IA 1/2026 Suspension Petition	KATRAGADDA SIVA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	GP FOR COMMERCIAL TAX	GUNTUR
119	WP/28171/2025 IA 1/2025 Suspension Petition	V KISHORE KUAMR Vs THE HIGH COURT OF AP	KAVITHA GOTTIPATI	N V SUMANTH	SPS NELLORE
120	WP/33055/2025 IA 1/2025 Direction Petition WP/24658/2025	D SUNDARA RAJU Vs THE STATE OF ANDHRA PRADESH	HARIBABU VANGAPURI	GP FOR FINANCE PLANNING GP FOR LAW LEGISLATIVE AFFAIRS R ANNAPURNA	GUNTUR
121	WP/24658/2025 IA 1/2025 Direction Petition	P. RAJU Vs UNION OF INDIA	MANOJ KUMAR BETHAPUDI	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR SERVICES I V VENKATA NAGA RAJU(CENTRAL GOVT COUNSEL)	GUNTUR
122	WP/33077/2025 IA 1/2025 Direction Petition	O KUMARA SWAMY Vs THE HIGH COURT OF JUDICATURE OF ANDHRA PRADESH	CKR ASSOCIATES	VIVEK CHANDRA SEKHAR S	KURNOOL
123	WP/660/2026 IA 1/2026 Stay Petition	SAI KUMAR TADELA Vs UNION OF INDIA	A V BADRA NAGA SESHAYYA	Y N VIVEKANANDA R3 R4 R5 R6 R7 UNSERVED,	KRISHNA
124	WP/1464/2026 IA 1/2026 Stay Petition	PUNNA REDDY KASIREDDY Vs THE NATIONAL FACELESS ASSESSMENT CENTER	B SIVA KESAVA REDDY	Y N VIVEKANANDA	GUNTUR
125	WP/1538/2026 IA 1/2026 Stay Petition	PUNNA REDDY KASIREDDY Vs THE NATIONAL FACELESS ASSESSMENT CENTER	B SIVA KESAVA REDDY	Y N VIVEKANANDA	GUNTUR
126	WP/1574/2026 IA 1/2026 Stay Petition	SRI MALIGE NARASIMHULU Vs ASSESSMENT UNIT	A V RAGHU RAM	Y N VIVEKANANDA	KURNOOL
127	WP/1586/2026 IA 1/2026 Stay Petition	SRI MUNTHALA VENKATA KRISHNA REDDY Vs ASSESSMENT UNIT	A V RAGHU RAM	Y N VIVEKANANDA	KURNOOL
128	WP/1593/2026 IA 1/2026 Stay Petition	SRI GURKA TULASI REDDY VENKATA RAMI REDDY Vs ASSESSMENT UNIT	A V RAGHU RAM	Y N VIVEKANANDA	KURNOOL
129	WP/2013/2026 IA 1/2026	KOTTE HRUDAYARAJU Vs	T CHAITANYA KUMAR	Y N VIVEKANANDA	SPS NELLORE

	Stay Petition	ASSESSMENT UNIT			
130	WP/2024/2026 IA 1/2026 Stay Petition	VEERABABU JASTI Vs ASSESSMENT UNIT	T CHAITANYA KUMAR	Y N VIVEKANANDA	KRISHNA
131	WP/2070/2026 IA 1/2026 Stay Petition	SIROMANI SUNKARA Vs ASSESSMENT UNIT	RAVI KIRAN PONNURU	Y N VIVEKANANDA	KRISHNA
132	WP/2083/2026 IA 1/2026 Stay Petition	SIVA PRASAD RAMINEEDU Vs ASSESSMENT UNIT	T CHAITANYA KUMAR	Y N VIVEKANANDA	KRISHNA
133	WP/2690/2026 IA 1/2026 Stay Petition	NADENDLA SRINIVASA CHOWDARY Vs THE UNION OF INDIA	T V P SAI VIHARI	Y N VIVEKANANDA	KRISHNA
134	WP/2691/2026 IA 1/2026 Stay Petition	RAMA CHIRUMAMILLA Vs THE UNION OF INDIA	T V P SAI VIHARI	ANUP KOUSHIK KARAVADI	WEST GODAVARI
135	WP/2692/2026 IA 1/2026 Stay Petition	LUCKY AUTOMOTIVES PRIVATE LTD Vs THE UNION OF INDIA	T V P SAI VIHARI	Y N VIVEKANANDA	KRISHNA
136	WP/2693/2026 IA 1/2026 Stay Petition	AYYADEVARA PRABHAKARA RAO Vs THE UNION OF INDIA	T V P SAI VIHARI	Y N VIVEKANANDA R2 R4 UNSERVED,	KRISHNA
137	WP/2694/2026 IA 1/2026 Stay Petition	BRAHMESWARA RAO SEELAM Vs THE UNION OF INDIA	T V P SAI VIHARI	Y N VIVEKANANDA R2 R3 R4 UNSERVED,	KRISHNA
138	WP/2695/2026 IA 1/2026 Stay Petition	SATYANARAYANA BUDDI Vs THE UNION OF INDIA	T V P SAI VIHARI	Y N VIVEKANANDA	KRISHNA
139	WP/2696/2026 IA 1/2026 Stay Petition	LAKSHMAIAH PONDURI Vs THE UNION OF INDIA	T V P SAI VIHARI	Y N VIVEKANANDA	KRISHNA
140	WP/2697/2026 IA 1/2026 Stay Petition	SREE SAI SAMEERA PHARMACY Vs THE UNION OF INDIA	T V P SAI VIHARI	Y N VIVEKANANDA	KRISHNA
141	WP/2698/2026 IA 1/2026 Stay Petition	NARRAVULA SRINIVASULU Vs UNION OF INDIA	T V P SAI VIHARI	Y N VIVEKANANDA R3 UNSERVED,	SPS NELLORE
142	WP/2700/2026 IA 1/2026 Stay Petition	NARRAVULA SRINIVASULU Vs UNION OF INDIA	T V P SAI VIHARI	Y N VIVEKANANDA	SPS NELLORE
143	WP/4526/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition IA 3/2026 Stay Petition	GOLLAPALLI PRIMARY AGRICULTURAL CO OPERATIVE SOCIETY (PACS) Vs THE UNION OF INDIA	SREEMANNARAYANA MALLELA	Y N VIVEKANANDA R2 R3 R4 UNSERVED,	ANANTAPUR
144	WP/4620/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	KATIREDDY DAMODAR REDDY Vs THE UNION OF INDIA	VIVEKANANDA VIRUPAKSHA	Y N VIVEKANANDA	KURNOOL
145	WP/4622/2026	SIRIYOGA CHIT FUNDS	VIVEKANANDA	Y N VIVEKANANDA	KURNOOL

	IA 1/2026 Stay Petition IA 2/2026 Permission Petition	PVT LTD Vs THE UNION OF INDIA	VIRUPAKSHA	R2 R4 UNSERVED,	
146	WP/4623/2026 IA 1/2026 Stay Petition IA 2/2026 Permission Petition	SIRIYOGA CHIT FUNDS PVT LTD Vs THE UNION OF INDIA	VIVEKANANDA VIRUPAKSHA	Y N VIVEKANANDA	KURNOOL
147	WP/5213/2026 IA 1/2026 Direction Petition	K CHANDRA MURTHY Vs THE HIGH COURT OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	P S P SURESH KUMAR GP FOR SERVICES I	GUNTUR
148	WP/6324/2026 IA 1/2026 Stay Petition IA 2/2026 Set Aside Petition IA 3/2026 Direction Petition	M/S REDDY ENTERPRISES Vs THE DEPUTY ASSISTANT COMMISSIONER	VENKATRAM REDDY MANTUR	GP FOR REVENUE	KRISHNA
149	WP/7298/2026 IA 1/2026 Stay Petition	M/S. YARRAGANGU VENKATAPPA NAIDU Vs THE SUPERINTENDENT OF CENTRAL TAX	PEDDIBHOTLA VENKATA SAI RAJESH	P S P SURESH KUMAR	ANANTAPUR
150	WP/7533/2026 IA 1/2026 Set Aside Petition IA 2/2026 Stay Petition WP/5381/2026 WP/6754/2026 WP/8543/2026 WP/8588/2025 WP/8592/2025	M/S REDDY ENTERPRISES Vs THE DEPUTY COMMISSIONER STATE TAX	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX	KRISHNA
151	WP/8588/2025 IA 1/2025 Suspension Petition	REDDY ENTERPRISES Vs THE DEPUTY COMMISSIONER (ST)	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX Y N VIVEKANANDA	KRISHNA
152	WP/8592/2025 IA 1/2025 Suspension Petition	M/S. REDDY ENTERPRISES Vs THE DEPUTY COMMISSIONER (ST)	VENKATRAM REDDY MANTUR	B V S CHALAPATI RAO	KRISHNA
153	WP/5381/2026 IA 1/2026 Stay Petition IA 2/2026 Suspension Petition IA 3/2026 Direction Petition	REDDY ENTERPRISES Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)-II	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX	KRISHNA
154	WP/6754/2026 IA 1/2026 Stay Petition	M/SREDDY ENTERPRISES Vs THE ASSISTANT COMMISSIONER	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX	KRISHNA
155	WP/8543/2026 IA 1/2026 Stay Petition IA 2/2026 Set Aside Petition IA 3/2026 Direction Petition	REDDY ENTERPRISES Vs THE DEPUTY ASSISTANT COMMISSIONER	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX VIJAYA GUNTUKU	KRISHNA
156	WP/9191/2026	GOPALAM ABHINAYA Vs THE PRINCIPLE COMMISSIONER OF INCOME TAX	K ADI SIVA VARA PRASAD	Y N VIVEKANANDA R2 R3 R4 UNSERVED,	PRAKASAM
157	WP/9382/2026 IA 1/2026	M/S SASYA MARKETING LLP	BODA SATYA NAGA MANJEET	GP FOR COMMERCIAL TAX	KURNOOL

	Stay Petition	Vs THE STATE OF ANDHRA PRADESH			
158	WP/9408/2026 IA 1/2026 Stay Petition IA 2/2026 Implead Petition	M/S. SRI SRINIVASA INFRA DEVELOPERS Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	GP FOR COMMERCIAL TAX T V P SAI VIHARI R3 UNSERVED,	KRISHNA
159	WP/9986/2026 IA 1/2026 Stay Petition	M/S RAMESH TRADERS Vs THE DEPUTY ASSISTANT COMMISSIONER OF STATE TAXES	MOHD MUKHAIRUDDIN	GP FOR COMMERCIAL TAX	ANANTAPUR
160	WP/10073/2026 IA 1/2026 Direction Petition	M/S CLASSIC GRANITES AND MARBLES Vs THE UNION OF INDIA	KAMBYAGARI SAIPRATAP	GP FOR COMMERCIAL TAX P S P SURESH KUMAR	YSR KADAPA
161	WP/10566/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	GEETHA REDDY KAMIREDDY Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	SPS NELLORE
162	WP/10953/2026 IA 1/2026 Direction Petition	MAHAMMAD MAQBOOL Vs THE HIGH COURT OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	K SRINIVASA RAO	GUNTUR
163	WP/11286/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	GOWTHAM CHUNCHU Vs UNION OF INDIA	VADLAPATLA SAI MALLIK	Y N VIVEKANANDA	GUNTUR
164	WP/11585/2026 IA 1/2026 Suspension Petition	M/S. VIJAYA ENTERPRISES Vs THE SUPERINTENDENT OF CENTRAL TAX	SHAIK JEELANI BASHA	P S P SURESH KUMAR	GUNTUR
165	WP/11775/2026 IA 1/2026 Direction Petition	M/S. RUDVIKA MINERALS INDIA PRIVATE LIMITED Vs THE DEPUTY ASSISTANT COMMISSIONER	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	KURNOOL
166	WP/11795/2026 IA 1/2026 Stay Petition	M/S GOOD NEWS ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	C SANJEEVA RAO	GP FOR COMMERCIAL TAX	KRISHNA
167	WP/12007/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Direction Petition	M/S TATA PLAY LIMITED Vs COMMISSIONER OF STATE TAX	SHAIK MOHAMMED ISMAL	GP FOR COMMERCIAL TAX	KRISHNA
168	WP/12108/2026	M/S. FRESH CART AGRO PRIVATE LIMITED Vs COMMERCIAL TAX OFFICER	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	ANANTAPUR
169	WP/12235/2026 IA 1/2026 Stay Petition	PALACHERLA RAMBABU Vs THE ASSISTANT COMMISSIONER	ANIL KUMAR BEZAWADA	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
170	WP/12444/2026 IA 1/2026 Suspension Petition	M/S.VITERRA INDIA PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	Tadimalla Rama Naga Sowmya	GP FOR COMMERCIAL TAX	EAST GODAVARI

171	WP/12491/2026 IA 1/2026 Stay Petition	MAHALAKSHMI ENTERPRISES Vs THE ASSISTANT COMMISSIONER (STATE TAX)	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	GUNTUR
172	WP/12556/2026 IA 1/2026 Suspension Petition	P NAGESH Vs THE STATE OF ANDHRA PRADESH	K BHIMANNA	GP FOR SERVICES I K V RAGHU VEER	ANANTAPUR
173	WP/12838/2026 IA 1/2026 Direction Petition	V V G SAI SURYA KUMAR Vs THE HIGH COURT OF ANDHRA PRADESH	N RAVI PRASAD	Y N VIVEKANANDA GP FOR SERVICES II K SWARNA SESHU	EAST GODAVARI
174	WP/13007/2026 IA 1/2026 Stay Petition	MR.V.SADHANA REDDY Vs THE INCOME TAX OFFICER	SINGAM SRINIVASA RAO	Y N VIVEKANANDA	SPS NELLORE
175	WP/13142/2026 IA 1/2026 Stay Petition	NATESAN KUMAR Vs THE INCOME TAX OFFICER	K ADI SIVA VARA PRASAD	Y N VIVEKANANDA	PRAKASAM
176	WP/13254/2026 IA 1/2026 Suspension Petition	M/S. SRI KAVERI ENTERPRISES Vs THE SUPERINTENDENT OF CENTRAL TAX	SHAIK JEELANI BASHA	Y N VIVEKANANDA	GUNTUR
177	WP/13311/2026 IA 1/2026 Suspension Petition	PALNADU LIFE INSURANCE AGENTS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR COMMERCIAL TAX	GUNTUR
178	WP/13432/2026	M/S. INSIDE SOLUTIONS Vs THE ASSISTANT COMMISSIONER (ST) (FAC)	M V J K KUMAR	GP FOR COMMERCIAL TAX	CHITTOOR
179	WP/13439/2026 IA 1/2026 Direction Petition	AMMA NANNA KIRANA AND GENERAL Vs THE STATE OF AP	R SIVA SAI SWARUP	GP FOR COMMERCIAL TAX	SRIKAKULAM
180	WP/13476/2026 IA 1/2026 Stay Petition	SUNIL KRISHNA MUTHAPPAGARI Vs THE JOINT COMMISSIONER (APPEALS)	V Y PRABHUVU	Y N VIVEKANANDA GP FOR COMMERCIAL TAX R4 UNSERVED,	CHITTOOR
181	WP/13564/2026 IA 1/2026 Direction Petition	SRI PACHIGOLLA APPA RAO Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	GP FOR COMMERCIAL TAX GP FOR HOME	EAST GODAVARI
182	WP/15551/2026 IA 1/2026 Suspension Petition	M/S FLY TELECOM TECHNOLOGIES Vs THE UNION OF INDIA	P ACHUT RAMA SHASTRY	GP FOR COMMERCIAL TAX	KRISHNA
183	WP/15604/2026 IA 1/2026 Stay Petition	M/S. SR INFRA PROJECTS Vs THE ADDITIONAL COMMISSIONER	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	ANANTAPUR
184	WP/15619/2026 IA 1/2026 Stay Petition	SR INFRA PROJECTS Vs THE ADDITIONAL COMMISSIONER(ST) APPELLATE AUTHORITY	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX GP FOR IRRI AND CAD	ANANTAPUR

185	WP/15715/2026 IA 1/2026 Stay Petition	CHENNA KESHAVA SWAMY TRADERS Vs THE COMMERCIAL TAX OFFICER -1	P NAGENDRA REDDY	GP FOR COMMERCIAL TAX	YSR KADAPA
186	WP/15753/2026 IA 1/2026 Stay Petition	M/S. SAI TEJA CONSTRUCTIONS Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	ANIL KUMAR BEZAWADA	GP FOR COMMERCIAL TAX SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	GUNTUR
187	WP/15755/2026 IA 1/2026 Stay Petition	SAI TEJA CONSTRUCTIONS Vs THE DEPUTY ASSISTANT COMMISSIONER	ANIL KUMAR BEZAWADA	PUBLIC PROSECUTOR SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	GUNTUR
188	WP/15771/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	RAJEEV CASTING INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR COMMERCIAL TAX GP FOR REGISTRATION AND STAMPS	KRISHNA
189	WP/15789/2026 IA 1/2026 Stay Petition	SAI TEJA CONSTRUCTIONS Vs THE DEPUTY ASSISTANT COMMISSIONER(ST)	ANIL KUMAR BEZAWADA	GP FOR COMMERCIAL TAX SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	GUNTUR
190	WP/15791/2026 IA 1/2026 Stay Petition	SAI TEJA CONSTRUCTIONS Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	ANIL KUMAR BEZAWADA	GP FOR COMMERCIAL TAX SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	GUNTUR
191	WP/15852/2026 IA 1/2026 Stay Petition	AMANANA SRINIVAS Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA		SRIKAKULAM
192	WP/16335/2026 IA 1/2026 Stay Petition	M/S. SAI TEJA CONSTRUCTIONS Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	ANIL KUMAR BEZAWADA	GP FOR COMMERCIAL TAX SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	GUNTUR
193	WP/16482/2026 IA 1/2026 Stay Petition	SRI SAINATH CONSTRUCTIONS Vs THE ASSISTANT COMMISSIONER (ST)	ANIL KUMAR BEZAWADA	GP FOR PANCHAYAT RAJ RURAL DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR ROADS BUILDINGS GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR COMMERCIAL TAX	PRAKASAM
194	WP/16622/2026 IA 1/2026 Stay Petition	M/S. U B CONSTRUCTIONS Vs THE SUPERINTENDENT OF CENTRAL TAX	MOHD MUKHAIRUDDIN	P S P SURESH KUMAR GP FOR COMMERCIAL TAX	ANANTAPUR
195	WP/16950/2026 IA 1/2026 Stay Petition	BHANU PRATHAP YADAV Vs THE ASSESSMENT UNIT	C SANJEEVA RAO	ANUP KOUSHIK KARAVADI DEPUTY SOLICITOR GENERAL OF INDIA	VISAKHAPATNAM
196	WP/17032/2026 IA 1/2026 Stay Petition	POORNODAYA TRADERS Vs JOINT DIRECTOR	J.N VENKATA SURESH KUMAR	P S P SURESH KUMAR	WEST GODAVARI
197	WP/17110/2026 IA 1/2026 Suspension Petition	BOPPUDI SRINIVASA RAO Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	GUNTUR
198	WP/17789/2026	M/S. KNIGHT HAWK	G NARENDRA CHETTY	GP FOR COMMERCIAL	KRISHNA

	IA 1/2026 Stay Petition	SECURITY AND ALLIED SERVICES Vs THE ASSISTANT COMMISSIONER (ST)		TAX	
199	WP/17856/2026 IA 1/2026 Stay Petition	MR. SWAMI NAIDU VISSA Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA	ANUP KOUSHIK KARAVADI	WEST GODAVARI
200	WP/17913/2026 IA 1/2026 Stay Petition WP/10682/2026	M/S. GANESH HARDWARE Vs THE ASSISTANT COMMISSIONER OF STATE TAX HINDUPUR CIRCLE	PASUPULETI VENKATA PRASAD	GP FOR COMMERCIAL TAX	ANANTAPUR
201	WP/10682/2026 IA 1/2026 Stay Petition IA 2/2026 Stay Petition	GANESH HARDWARE Vs THE ASSISTANT COMMISSIONER OF STATE TAX	PASUPULETI VENKATA PRASAD	GP FOR COMMERCIAL TAX	ANANTAPUR
202	WP/17992/2026 IA 1/2026 Stay Petition	KNIGHT HAWK SECURITY AND ALLIED SERVICES Vs THE ASSISTANT COMMISSIONER (ST)	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	KRISHNA
203	WP/18072/2026 IA 1/2026 Stay Petition	M/S. KNIGHT HAWK SECURITY AND ALLIED SERVICES Vs THE ASSISTANT COMMISSIONER (ST)	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	KRISHNA
204	WP/18092/2026 IA 1/2026 Stay Petition	M/S. VIJAYA LAKSHMI CANTEENS Vs THE ASSISTANT COMMISSIONER OF STATE TAX	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	KRISHNA
205	WP/18150/2026 IA 1/2026 Suspension Petition	YEDAM DELHI CHAKRAVARTHY Vs THE STATE OF ANDHRA PRADESH	RAJENDRA C	Y N VIVEKANANDA DEPUTY SOLICITOR GENERAL OF INDIA	CHITTOOR
206	WP/18288/2026 IA 1/2026 Suspension Petition	SRILAKSHMI SURYADEVARA Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S		KRISHNA
207	WP/18528/2026 IA 1/2026 Suspension Petition	SRI BABJI VANACHARLA Vs THE UNION OF INDIA	A V RAGHU RAM	T NIRANJAN Deputy Solicitor General of India	EAST GODAVARI
INTERLOCUTORY					
208	WP/24637/2008 IA 2/2009(WVMP 1355/2009) Vacate Stay Petition IA 3/2009(WPMP 7152/2009) Suspension Petition IA 4/2009(WPMP 11329/2009) Direction Petition IA 1/2012(WVMP 543/2012) Vacate Stay Petition IA 2/2012(WPMP 5057/2012) Amendment Petition IA 3/2012(WPMP 21622/2012) Amendment Petition	TIFFINS BARYTES ASBESTOS AND PAINTS LTD. HAVINGS ITS Vs DEPUTY COMMISSIONER	M V J K KUMAR	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP) C V R RUDRA PRASAD C H PURNACHANDRA RAO	YSR KADAPA
209	WP/4931/2009 IA 1/2009(WPMP 6459/2009) Stay Petition	ADITYA BIRLA GLOBAL TRADING(INDIA) PRIVATE LIMITED Vs	G V S GANESH	GP FOR COMMERCIAL TAX	VISAKHAPATNAM

	WP/4932/2009 WP/4933/2009 WP/4934/2009 WP/4935/2009	C.T.O. VISAKHAPATNAM & ANOTHER			
210	WP/4932/2009 IA 1/2009(WPMP 6460/2009) Stay Petition	ADITYA BIRLA GLOBAL TRADING(INDIA) PRIVATE LIMITED Vs THE COMMERCIAL TAX OFFICER & ANOTHER	G V S GANESH	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
211	WP/4933/2009 IA 1/2009(WPMP 6461/2009) Stay Petition	ADITYA BIRLA GLOBAL TRADING(INDIA) PRIVATE LIMITED Vs THE COMMERCIAL TAX OFFICER VIS & ANOTHER	G V S GANESH	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
212	WP/4934/2009 IA 1/2009(WPMP 6462/2009) Stay Petition	ADITYA BIRLA GLOBAL TRADING(INDIA) PRIVATE LIMITED Vs THE C.T.O. & ANOTHER	G V S GANESH	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
213	WP/4935/2009 IA 1/2009(WPMP 6463/2009) Stay Petition	ADITYA BIRLA GLOBAL TRADING(INDIA) PRIVATE LIMITED Vs THE COMMERCIAL TAX OFFICER VISAKHAPATNAM & ANOTHER	G V S GANESH	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
214	WP/12529/2010 IA 1/2010(WPMP 15784/2010) Stay Petition	M/S. NUTRINE MARKETING PRIVATE LTD. Vs THE COMMERCIAL TAX OFFICER CHITTOOR	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX S DWARAKANATH	CHITTOOR
215	WP/12537/2010 IA 1/2010(WPMP 15793/2010) Stay Petition	M/S. NUTRINE BISCUITS PRIVATE LIMITED Vs COMMERCIAL TAX OFFICER CHITTOOR-II CIRCLE CHITTOOR	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX S DWARAKANATH	CHITTOOR
216	WP/30953/2011 IA 1/2011(WPMP 38382/2011) Direction Petition	M. GOVINDA RAO VISAKHAPATNAM DISTRICT. Vs SECY. THE STATE OF A.P. LAW DEPT. HYDERABAD & 4 OTHERS	N RAVI PRASAD	GP FOR LAW & LEGISLATIVE AFFAIRS B VASANTHA LAKSHMI	VISAKHAPATNAM
217	WP/21097/2012	MR.R.L.SHANKAR HYDERABAD Vs GOVT OF AP.LAW DEPT. & ANOTHER	K SATYANARAYANA MURTHY	GP FOR LAW & LEGISLATIVE AFFAIRS S SRI RAM (SC FOR APHC)	HYDERABAD
218	WP/35041/2012 IA 1/2012(WPMP 44522/2012) Suspension Petition	SMT. K.V. MAHALAKSHMI Vs THE GOVERNMENT OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR HOME A JAYANTHI	GUNTUR
219	WP/35786/2012 IA 1/2018 Miscellaneous Petition IA 1/2019 Implead Petition IA 2/2019 Petition to Withdraw IA 1/2020 Vacate Stay Petition IA 2/2020 Vacate Stay Petition IA 3/2024 Petition to Withdraw	M.S.V.NAVEEN CHANDRA Vs HIGH COURT FOR THE STATE OF TELANGANA	K UDAYA SRI	J ANIL KUMAR (SC FOR APHC) P V VIDYASAGAR A K JAYAPRAKASH RAO VIVEK CHANDRA SEKHAR S K RAJYA LAKSHMI J SUDHEER S A CHARI B MANJULATHA VEDAVALLY	HYDERABAD
220	WP/40176/2012	A KRISHNA REDDY	K UDAYA SRI	P S P SURESH KUMAR	KRISHNA

	IA 1/2012(WPMP 50994/2012) Direction Petition	KRISHNA DIST Vs REGISTRAR [ADMN] HIGH COURT OF AP HYDERABAD & ANR			
221	WP/40192/2012 IA 1/2012(WPMP 51010/2012) Direction Petition	D.V.VASANTHA KUMARVIAJAYWADA Vs HIGH COURT OF APREGISTRAR(ADMN.)&A NOT	K UDAYA SRI	N V SUMANTH	KRISHNA
222	WP/1465/2013 IA 1/2013(WPMP 1774/2013) Suspension Petition	V. CHANDRASEKHARA RAO GUNTUR DT. Vs REGISTRAR(ADMN)HONB LE HIGH COURT OF A.P & ANR	P DURGA PRASAD	A JAYANTHI	GUNTUR
223	WP/3877/2013 IA 2/2013(WPMP 19527/2013) Direction Petition	G.K.RAJYALAKSHMIVSP Vs HONOURABLE H.CREGISTRARHYD AND ANOT	SIVA	P S P SURESH KUMAR Y RAMA RAO(SC FOR APHC)	VISAKHAPATNAM
224	WP/9865/2013 IA 1/2013(WPMP 12288/2013) Suspension Petition	KODAVANTI BASAVA RAJUVIZIANAGARAM Vs GOVT.OF APSCYHOMEHYD& 2	P GOPALA KRISHNA	GP FOR HOME G VIVEKANAND	VIZIANAGARAM
225	WP/25245/2025 IA 1/2025 Stay Petition	ALLAGGADA JAYA SHANKAR REDDY Vs THE NATIONAL FACELESS ASSESSMENT CENTER	Dondappagari Sai Siddi Srikhar	Y N VIVEKANANDA	ANANTAPUR

FINAL HEARING

226	WP/9186/2008	M/S. SIRI TRANSPORT Vs GOVERNMENT OF ANDHRA PRADESH	GUDURI VENKATESWARA RAO SURIBABU S(SPL SC FOR CT AP)	GP FOR COMMERCIAL TAX	WEST GODAVARI
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INTERLOCUTORY(REVIEW PETITIONS))

227	IA/1/2023 Review Petition WP/16242/2022	VISAKHA GAS AGENCY Vs	A PRABHAKAR SARMA	M KIRANMAYEE	VISAKHAPATNAM
228	IA/2/2023 Stay Petition WP/16242/2022	VISAKHA GAS AGENCY Vs	A PRABHAKAR SARMA	M KIRANMAYEE	VISAKHAPATNAM
229	IA/1/2024 Review Petition WP/21055/2023	GALI BHANU PRAKASH Vs	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD)	CHITTOOR
230	IA/1/2024 Review Petition WP/25994/2023	GALI SARASWATHI Vs	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	CHITTOOR
231	IA/1/2024 Review Petition WP/26031/2023	GALI JAGADISH CHANDRA PRAKASH Vs	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	CHITTOOR
232	IA/1/2024 Review Petition WP/26032/2023	SMT GALI LAVANYA Vs	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	CHITTOOR

COURT NO. 6**THE HONOURABLE SRI JUSTICE NINALA JAYASURYA**

To be Heard on Tuesday The 21st day of July 2026 (AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR BEING MENTIONED</u>					
233	IA/1/2022 For Being Mentioned WP/25839/2021	MEDAPATI SATYANARAYANA REDDY Vs	K CHIDAMBARAM	GP FOR COOPERATION NIMMAGADDA REVATHI	WEST GODAVARI
<u>SPECIALLY MENTIONED CASES</u>					
234	WP/27983/2017 IA 3/2017(WPMP 38184/2017) Implead Petition IA 1/2024 Additional Material Petition	SMT. YELAKALA VARA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR REVENUE (AP) TURAGA SAI SURYA GP FOR ASSIGNMENT R4 UNSERVED,	WEST GODAVARI
<u>ADMISSION (REVENUE)</u>					
235	WP/15082/2017 IA 1/2017(WPMP 18642/2017)-Direction Petition IA 1/2022-Implead Petition	K RJAMANI AND ANOTHERS Vs PRL.SECRETARY (REVENUE) AND 41 OTHERS	M R K CHAKRAVARTHY	GP FOR REVENUE (AP) MEDIKONDA PRANAY VENKAT CHOWDARY V JAGAPATHI	CHITTOOR